

IN THE HIGH COURT OF BOMBAY AT GOA**LD-VC-CW-98-2020**

M/s. Niche Developers Goa & Ors.

... Petitioners

Versus

Goa State Consumer Dispute
Redressal Forum

... Respondent

Shri Yuvraj Narvankar, Advocate for the Petitioners.

Shri Vibhav Amonkar, Advocate for the Respondent.

Coram:- DAMA SESHADRI NAIDU, J.**Date:- 4th August 2020****P.C. :**

The petitioners' counsel seeks two weeks' time.

2. Post the matter on 18.08.2020.

DAMA SESHADRI NAIDU, J.

NH